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Title: Regarding shifting of a Toll Plaza at Hosur-Krishnagiri Section on Bangalore-Chennai Highway.

SHRI K. ASHOK KUMAR (KRISHNAGIRI): Madam Speaker, shifting of toll plaza located at 87.6 kilometres of NH-7 between Bangalore-Chennai which is a four laning road is taken up for a six laning road between Hosur-Krishnagiri section. The proposed toll plaza near the Collectorate building and also one of the famous Darga, would be a hindrance to free flow of vehicles and the visiting public to the Collectorate and the Dharga. Despite objections raised by the District Collector, local public, VIPs, elected representatives and various associations, the said toll was not shifted from the existing place.

As per rule 8 of the National Highway (Determination of rates and collection) Rules, 2008, there should not be any toll plaza within ten kilometres of the Municipality limit. But the present toll plaza was set up within 1.5 kilometres from the Krishnagiri Municipality limit which is a clear violation of the said rule.

Under the above circumstances, I request that the existing toll plaza located at 87.6 kilometres of NH-7 may kindly be shifted to a location far away from the Municipality limit to Bhandharapalli village or Polupalli village on Krishnagiri-Hosur, NH-7.